

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Oct., 2009	Coppy upto Oct., 2008	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	4.29	1.39	208.63
	Non-Tax Revenue	1.49	1.27	17.32
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.29	0.31	6.45
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	15.06	9.25	62.81
A	Total Receipts	21.13	12.22	72.91
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	70.62	47.01	50.22
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.03	0.1	-70
	Contingency Fund			
	Public Account	8.71	7.46	16.76
B	Total Disbursements	79.36	54.57	45.43
C	Net Cash Flow (A-B)	-58.23	-42.35	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upt Oct., 2009	Coppy upto Oct., 2008	% Growth
	<i>Revenue Receipts</i>			
1	0021-Taxes other than Corp.Tax	4.29	1.39	208.63
2	0049-Interest Receipts	0.08	0.09	-11.11
3	0059-Public Works	0.62	0.59	5.08
4	0070-Other Administrative Service	0.34	0.18	88.89
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.16	0.21	-23.81
6	0210-Medical and Public Health	0.18	0.10	80
7	0216-Housing	0.11	0.10	10
	<i>Capital Receipts</i>			
1	7610-Loans & Advances to Govt. Servant	0.29	0.31	-6.45
	<i>Total:</i>	<i>6.07</i>	<i>2.97</i>	<i>104.38</i>

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2009-2010)

(Rupees in Crore)

S.No.	B.E. 2009-2010	Actual Exp upto - Oct., 2009			Corry upto Oct. - 2008					
		Plan	N-Plan	Total	Plan	N-Plan	Total			
	Grant No.63									
	Supreme Court of India	0	88.02	88.02	0	65.53	65.53	0	45.01	45.01
<i>COPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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